

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1800
TO BE ANSWERED ON THE 8TH MARCH, 2016

HIGH YIELDING SEEDS

1800. SHRI B.S. YEDIYURAPPA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has any new programme for introduction of high yielding seeds and a subsidy on organic fertilizers produced by converting urban organic waste; and

(b) if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (DR. SANJEEV KUMAR BALYAN)

(a) & (b): Yes, Madam. The existing crops development programmes/schemes viz. National Food Security Mission(NFSM), Bringing Green Revolution in Eastern India (BGREI), National Mission on Oil Seeds & Oil Palm (NMOOP),Rashtriya Krishi Vikas Yojana (RKVY) and National Mission on Agricultural Extension & Technology (NMAET) have provision for introduction of high yielding seeds. Government is also providing subsidy on organic fertilizers through various schemes/programmes viz. National Mission for Sustainable Agriculture (NMSA). Parampragat Krishi Vikas Yojana (PKVY). The details of assistance provided through various schemes for promotion of organic farmers is given at Annexure-I. State wise details of funds released through National Bank for Agriculture and Rural Development (NABARD) under Capital Investment Subsidy Scheme (CISS) for establishment of bio-fertilizer/bio-pesticide and fruit/vegetable waste compost are given at Annexure-II.

Annexure-I

Pattern of assistance for promotion of organic farming

Component	Pattern of assistance
NMSA	
1. Setting up of mechanized Fruit/Vegetable market waste/ Agro waste compost production unit.	100% Assistance to State Govt/Govt. Agencies upto a maximum limit of Rs. 190.00 lakh /unit and 33% of cost limited to Rs.63 lakh/unit for individuals/ private agencies through NABARD as capital investment for 3000 Total Per Annum(TPA) production capacity.
2.Setting up of State of art liquid/ carrier based Biofertilizer/ Biopesticide units.	100% Assistance to State Govt/Govt. Agencies upto a maximum limit of Rs.160.00 lakh /unit and 25% of cost limited to Rs.40 lakh/unit for individuals/ private agencies through NABARD as capital investment of 200 TPA production capacity.
3. Setting up of Bio-fertilizer and Organic fertilizer testing Quality Control Laboratory (BOQCL) or Strengthening of existing Laboratory under FCO.	Assistance up to maximum limit of Rs. 85 lakh for new laboratory and up to a maximum limit of Rs. 45 lakh for strengthening of existing infrastructure to State Government Laboratory under Agriculture or Horticulture Department.
4. Promotion of Organic Inputs on farmer's field (Manure, Vermi-compost, Bio-Fertilizers Liquid / solid, Waste compost, Herbal extracts etc.).	50 % of cost subject to a limit of Rs. 5000/- per ha and Rs. 10,000 per beneficiary. Propose to cover 1 million ha area.
5.Paramparagat Krishi Vikas Yojana- (PKVY) Adoption of organic farming through cluster approach under Participatory Guarantee system (PGS) certification.	Under PKVY scheme- Fifty or more farmers will form a cluster and their 50 acres of land will be brought under Organic Farming.
6.Support to research for development of organic package of practices specific to state and cropping system.	Against specific proposal.
7.Setting up of separate Organic Agriculture Research and Teaching Department.	Against specific proposal.

Annexure-II

State-wise details of subsidy released through NABARD under CISS for establishment of biofertiliser/biopesticides and fruit/veg. waste compost unit till October, 2015

Sl. No.	State	Fruit Veg Waste Comp. Unit		Subsidy released (Rs. Lakh)	Biofertilizer		Subsidy released (Rs. Lakh)
		Number	Capacity		Number	Capacity	
1.	Andhra Pradesh	0	0.00	0.00	4	750	70.662
2.	Arunchal Pradesh	0	0.00	0.00	0	0	0.00
3.	Assam	2	6650	12.750	2	50	30.00
4.	Bihar	1	50.00	4.125	0	0	0.00
5.	Chattisgarh	0	0.00	0.00	0	0	0.00
6.	Delhi	1	100	20.00	0	0	0.00
7.	Goa	1	300	11.600	1	1000	20.00
8.	Gujarat	1	6750	4.773	8	2330	160.834
9.	Haryana	0	0.00	0.00	1	150	17.075
10.	Himachal Pradesh	0	0.00	0.00	1	700	20.00
11.	J & K	0	0.00	0.00	0	0	0.00
12.	Jharkhand	0	0.00	0.00	0	0	0.00
13.	Karnataka	8	27150	276.677	5	662	105.572
14.	Kerala	2	13800	21.287	2	500	30.641
15.	Madhya Pradesh	0	0.00	0.00	1	100	40.00
16.	Maharashtra	1	150	35.712	10	2565	149.8965
17.	Manipur	0	0.00	0.00	0	0	0
18.	Meghalaya	0	0.00	0.00	1	358	5.668
19.	Mizoram	0	0.00	0.00	0	0	0.00
20.	Nagaland	0	0.00	0.00	0	0	0.00
21.	Orissa	0	0.00	0.00	0	0	0.00
22.	Punjab	0	0.00	0.00	6	1510	47.895
23.	Rajasthan	0	0.00	0.00	1	150	8.250
24.	Sikkim	0	0.00	0.00	0	0	0.00
25.	Tamil Nadu	3	300	86.97	4	740	83.8476
26.	Telangana	0	0.00	0.00	5	1400	87.515
27.	Tripura	1	50	20.0	1	150	20.00
28.	Uttar Pradesh	1	1200	19.187	2	300	50.00
29.	Uttara khand	1	220	12.75	2	300	27.005
30.	West Bengal	1	7200	15.125	2	750	13.90
	Total	24	63920	540.956	59	14465	988.7611

Note: Units funded by NABARD till October 2015

Source: NCOF, Ghaziabad
